

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1864  
ANSWERED ON:17.07.2009  
NQMS REPORTS ON QUALITY OF ROADS UNDER PMGSY  
Baitha Shri Kameshwar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the works under the Pradhan Mantri Gram Sadak Yojana (PMGSY) have been found unsatisfactory by the National Quality Monitors (NQMs) in several States;
- (b) if so, the State-wise details thereof during the last one year and the current year;
- (c) whether actions are not being taken on the reports of National Quality Monitors (NQMs) in many States including Jharkhand against those found guilty;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken/being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): Yes Sir. 9% of the completed and 16% of the on-going works have been found "Unsatisfactory" by the National Quality Monitors on inspection of PMGSY works during April, 2008 - May, 2009.
- (b): State-wise details of inspection for the years 2008-09 and 2009-10 (upto May, 2009) are given at Annexure -I and Annexure-II respectively.
- (c): No Action Taken Reports have been received from the States of Manipur, Sikkim and Tripura.
- (d): State Governments are implementing the Pradhan Mantri Gram Sadak Yojana (PMGSY) as such they are responsible for ensuring quality of road works under the Programme. Under the third tier of Quality Monitoring, by the Centre, the National Quality Monitors are deputed for random inspection of the road works. As per the Programme guidelines, the NQM provides a copy of inspection reports to the concerned Programme Implementing Unit (PIU) for taking action for rectification by the PIU. The Action Taken Report (ATR) is required to be sent to the National Rural Road Development Agency (NRRDA) after scrutiny by the State Quality Coordinator. A statement showing position of State-wise submission of ATRs is at Annexure-III.
- (e): The position of submission of Action Taken Reports is reviewed regularly in the meeting of Empowered Committee and other review meetings. The matter is being regularly pursued with the States for taking appropriate action.